

Power Generated in states

6329. SHRI NITIRAJ SINGH CHAUDHARY: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the total power proposed to be generated in each State at present;

(b) the total power proposed to be generated in each State at the end of Fourth Five Year Plan;

(c) whether the power requirements of each State would be met at the end of Fourth Five Year Plan; and

(d) if not, how the deficit would be met ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) A statement giving the requisite information is given in the statement laid on the Table of the House. [*Placed in Library. See. No. LT-754/193*]

(b) to (d). The Fourth Five Year Plan has not yet been finalised.

New Unit of Security Printing Press at Nasik

6330. SHRI MADHU LIMAYE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have decided to start a new unit of the Security Printing Press at Nasik instead of expanding the existing Press;

(b) whether it is also a fact that this will involve Government in additional outlay; and

(c) whether this unit will affect the existing Trade Union in any way ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). A new Intaglio Press for printing Bank Notes and a new Postal Stationery Press for printing Postal Stationery, Judicial and Non-Judicial stamps are proposed to be set up, as the additional printing capacity required to be created is considerable and expanding the

existing factory, which is already big, would not be an adequate and satisfactory measure. The location of these Units has not yet been finalised.

(c) The setting up of the new units is not related to the functioning of the Trade Union in the existing Factory.

Allocation for Housing Schemes for Manipur

6331. SHRI M. MEGHACHANDRA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the total amount allocated for housing schemes in the Union Territory of Manipur for the years 1967-68, 1968-69 and the coming year;

(b) whether the Government of Manipur have withheld the grant of housing loans after the grant of the first instalment of the loans;

(c) if so, the number of such cases during the last three Years and the reasons withholding of the grant in such manner; and

(d) whether Government is reviewing the cases for grant of the withheld instalments of the loan ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B.S. MURTHY): (a) to (d). The requisite information has been called for from the Government of Manipur and will be laid on the Table of a Sabha when received.

Technical Training Centre at Kotah

6332. SHRI INDRAJIT GUPTA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether his Ministry had called a batch of Engineering Graduates, Diploma Holders and Mechanical Engineers for practical training in heavy earth moving equipments under the practical training stipend scheme sponsored by the Ministry of Education and Youth Services;